

DIVISION BENCH

P-108

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/305(KB)2022

IA(I.B.C)/446(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	INVENT ASSETS SECURITISATION ANDRECONSTRUCTION PRIVATE LIMITED VS MS. SHRUTI SHARMA (PERSONAL GUARANTOR OF M/S. BALAJI COKE INDUSTRY PRIVATE LIMITED)
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Ramesh Ch.Prusti, Adv.] For Personal Guarantor

Ms.Alisha Kar, Adv.]

Ms.Smriti Das,Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing .
2. Post the matter on **01/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**